

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 1633  
TO BE ANSWERED ON JULY 26, 2017.

BUNGALOWS IN LBZ

NO. 1633 SHRI RAGHAV LAKHANPAL :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government has assessed the number of bungalows in the Lutyens Bungalows Zone (LBZ) which are structurally unsafe and required to be razed/refurbished/replaced with new constructions; and
- (b) if so, the details thereof and the decision taken in this regard?

ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN  
AFFAIRS  
(RAO INDERJIT SINGH)

(a) & (b): As per assessment made by Central Public Works Department (CPWD), at present 708 old bungalows in Lutyens Bungalow Zone (LBZ) are considered structurally unsafe against earthquake forces. Razing / refurbishment / replacement of such bungalows are considered in a phased manner.

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